

**GOVERNMENT OF NAGALAND  
OFFICE OF THE DEPUTY COMMISSIONER**

**KOHIMA: NAGALAND**

Tel. No. 0370-2290355, Fax: 0370-2292285

Email- dekma-ngl@nic.in

**PERMIT**

**Dated, Kohima the 2<sup>nd</sup> June 2020**

No. DCK/CON/COVID-19/2020/Pt/440 :: In continuation of this Office Notification  
No. DCK/CON/COVID-19/2020/Pt/440, Dated Kohima, the 20<sup>th</sup> May 2020, permit is hereby  
granted to the under mentioned Hotels for operation as **Paid Quarantine Centres** under Kohima  
Municipal Area, Kohima.

1. Hotel Vivor, Kohima
2. Hotel De-oriental Grand, Kohima
3. Hotel Eastgate, Kohima
4. Hotel Lavisto, Kohima
5. Hotel Millennium, Kohima
6. Hotel Grandeur, Kohima
7. Hotel Holiday Oki, Kohima

**Terms and conditions:**

1. Standard Operating Procedures (SOP) for Hotel Quarantine laid down by the Office of the Chief Medical Office Kohima, Vide. NO.CMOK-24/KIDSP/NCOV/20-21/ Dated Kohima, the 22<sup>nd</sup> May 2020 and Advisory issued by Principal Director, H&FW vide No. DHFW/COVID-19/2019-2-/1622-25, Dated Kohima, the 31<sup>st</sup> May 2020 should be strictly followed by all the permitted hotels.
2. The applicant/returnee should apply for availing Paid Quarantine Facility from the Facilitation Centre located at D.Cs Office Kohima, Establishment Branch (ground floor) through their representatives.
3. Applicants/returnees can only avail accommodation at Paid Quarantine Centre after being cleared as **asymptomatic** from the Reception/Screening Centre located at Dimapur. Due certification issued by the Medical Officer is a pre-requisite document to be produced at the Facilitation Centre during application.
4. Application forms for Paid Quarantine Facility will be available at the facilitation centre on first come first served basis. However, priority will be given to those having past Medical records and pregnant women, subject to production of medical records.
5. The District Task Force, Kohima will peruse the application and allocate the Paid Quarantine Facility to the applicants/returnees subject to availability of rooms. The application by the returnee does not entitle them the right to avail the facility.
6. The Hotel Management apart from the normal tariff rates on fooding and rooms may charge nominal rates on health safety gears/food packing with prior approval from this Office.
7. Once the returnee has checked in to the Paid Quarantine Facility, he/she has to remain confined in their own room for the Quarantine period strictly. The returnee will be allowed to check out only after receiving clearance from the CMO Co-ordination Team headed by District Surveillance Officer.



8. **Shri. Tsutsowe Kupa**, SDO (Civil) Tseminyu Kohima is designated as the Nodal Officer of the Facilitation Centre for Paid Quarantine Centre.
9. The Hotel Association will officially nominate 2 (two) Executive members to be stationed at the Facilitation Centre to assist the Nodal Officer.
10. The details of the returnee who has availed the Paid Quarantine Facility should be shared by the Facilitation Centre to the CMO Co-ordination Team headed by District Surveillance Officer (Mobile No. 8787706529) for necessary surveillance.
11. For any Medical related queries, the Hotels Management may contact Dr. Hoito Sema, Deputy CMO Kohima.
12. Any other related queries regarding Paid Quarantine Centre can be enquired from War Room Kohima during office hours.  
**Contact No. 0370-2290028, Email: warroomkohima@gmail.com**

The Paid Quarantine Facility are provided to returnees coming back to Nagaland who are willing to bear their own expenses for food and lodging and will be required to follow mandatory laid down SOPs, advisories & guidelines of the Government.

**Enclosed:** (i) Standard Operating Procedures (SOP) in Annexure  
(ii) Approved Tariff

**(GREGORY THEJAWELIE) NCS**  
Deputy Commissioner  
Kohima: Nagaland  
Dated, Kohima the 2<sup>nd</sup> June 2020

**No. DCK/CON/COVID-19/2020/Pt/**

**Copy to:**

1. The Home Commissioner, Nagaland Kohima for information.
2. The Warroom, Secretariat Complex, Nagaland for information.
3. The CMO Kohima, for information & necessary action, *with a request to provide Medical assistance to the permitted Paid Quarantine Centres.*
4. The Sr. SP Kohima, for information & necessary action, *with a request to provide security to the permitted Paid Quarantine Centres.*
5. Shri. Tsutsowe Kupa, Nodal Officer for Facilitation Centre of Paid Quarantine Centres for information and necessary action.
6. The Deputy Chief Medical Officer, Kohima for information and necessary action.
7. The CMO coordination team, for information & necessary surveillance of all returnees.
8. The DPRO for information and necessary publicity in local dailies.
9. The Hotel Association for information and necessary action.
10. All concerned Hotels for information and necessary action.
11. Office Copy.

  
02/06/2020  
**(GREGORY THEJAWELIE) NCS**  
Deputy Commissioner  
Kohima: Nagaland

**GOVERNMENT OF NAGALAND  
DIRECTORATE OF HEALTH AND FAMILY WELFARE  
NAGALAND : KOHIMA**

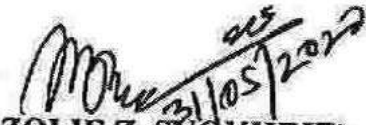
NO. DHFW/COVID-19/2019-20/1622 - 25

Dated Kohima, the 31<sup>st</sup> May, 2020

**ADVISORY**

**Subject: Advisory for quarantine using private facilities**

The Ministry of Health and Family Welfare has issued guideline for quarantine using private facilities '*Additional guidelines for quarantine of returnees from abroad / contacts / isolation of suspect or confirmed cases in private facilities*' dated 7<sup>th</sup> May, 2020; which is enclosed herewith for reference and compliance. It may be noted that while private facilities like hotels, lodges, hostels, etc may be used as institutional quarantine or substitute for home quarantine, the total number of quarantine days (14 days of institutional quarantine + 14 days home quarantine) should not be compromised. The District Task Force of each district will be responsible for arrangement and supervision of such private facilities for quarantine.

  
(DR. VIZOLIE Z. SUOKHRIE)

Principal Director  
Directorate of Health and Family Welfare  
Nagaland : Kohima

NO. DHFW/COVID-19/2019-20/

Dated Kohima, the \_\_\_ May, 2020

Copy to:

1. The Deputy Secretary to the Chief Secretary, Government of Nagaland for information
2. The Principal Secretary to the Government and Home Commissioner, Government of Nagaland for information
3. The Commissioner and Secretary to the Government of Nagaland, Health and Family Welfare Department for information
4. The Deputy Commissioner / Chief Medical Officer of all districts for information and necessary action.
5. Guard File / Office copy

  
(DR. VIZOLIE Z. SUOKHRIE)

Principal Director  
Directorate of Health and Family Welfare  
Nagaland : Kohima

**Government of India**  
**Ministry of Health & Family Welfare**  
**Directorate General of Health Services**  
**(EMR Division)**

DOR: 07.05.2020

**Additional guidelines for quarantine of returnees from abroad / contacts / isolation of suspect or confirmed cases in private facilities**

**Scope**

Ministry of Health & Family Welfare has issued guidelines for home quarantine of contacts and home isolation of patients who have requisite accommodation at home for self-isolation as available at <https://www.mohfw.gov.in/pdf/Guidelinesforhomequarantine.pdf>.

There are large number of facilities such as hotels, service apartments, lodges which remain unoccupied due to impact of COVID-19 on travel and tourism. There are also instances where people who don't have requisite space at home may opt for such facilities. This is likely to reduce the pressure on the family, give comfort to the person, and protect the family members and immediate neighborhood.

**Standard Operating Procedure**

These standard operating procedures are applicable both for facility quarantine/ facility isolation in hotels, service apartments, lodges etc. unless and otherwise stated categorically. The State/UT government opting for this model will ensure that:

1. The quarantine and isolation facility will not co-exist and the facility owner will have a choice to dedicate the facility for either of the two.
2. These facilities will offer single room on paid basis to contacts/cases with attached washrooms.
3. The tariff for the accommodation and services shall be fixed by the facility in consultation with the state government and widely publicized.
4. The facility dedicated for isolation will follow the norms established for COVID Care Centre as available at -  
<https://www.mohfw.gov.in/pdf/FinalGuidanceonMangaementofCovidcasesversion2.pdf>
5. The cases shall only be kept in an isolation facility, if the cases are clinically assessed to be pre-symptomatic or very mild.
6. Such facility that opts for isolation will have separate earmarked areas for keeping suspect cases and confirmed cases and will ensure no inter-mingling of these two categories.
7. The contact/patient opting for such quarantine/isolation facility will give an undertaking as is available at -  
<https://www.mohfw.gov.in/pdf/GuidelinesforHomeIsolationofverymildpresymptomati cCOVID19cases.pdf>



8. The facility owner of the quarantine/isolation facility shall make such additional arrangements as under:
- a. They shall ensure in-house availability of a trained doctor and a nurse on 24X7 basis.
  - b. The doctor will monitor the contacts/cases in quarantine/isolation facilities once a day on basic parameters of temperature, pulse, blood pressure, respiratory rate and pulse oxymetry and keep record of the same.
  - c. The doctor engaged by the facility will inform the District Surveillance Officer regarding the list of cases/contacts admitted to such facility and their health status.
  - d. The facility should network with an approved laboratory for testing samples as per ICMR guidelines.
  - e. The quarantined/isolated persons should not be allowed to meet visitors. They can talk on phone.
  - f. The facility will provide Wi-Fi facility and ensure that the client downloads the Aarogya Setu App on mobile (available at: <https://www.mygov.in/aarogya-setu-app/>) and it should remain active at all times (through Bluetooth and location service)
  - g. The facility should train its staff to call 108 free Ambulance service or any other Ambulance as per requirement.
  - h. The linens, towels etc. and rooms should be disinfected and the facility will follow infection prevention control practices as per guidelines available at <https://www.mohfw.gov.in/pdf/National%20Guidelines%20for%20IPC%20in%20HCF%20-%20final%281%29.pdf>
  - i. The in-house catering should only provide room services for freshly cooked food duly following physical distancing and environmental sanitation.
9. The facility owner will give an undertaking to follow the above SOP and to have adequate manpower including the above mentioned health workers as per the prescribed protocol.
10. Facility should ensure that the clear instructions for the contacts/cases are provided at the time of check-in as per MoHFW guidelines available at <https://www.mohfw.gov.in/pdf/Guidelinesforhomequarantine.pdf> and <https://www.mohfw.gov.in/pdf/GuidelinesforHomeisolationofverymildpresymptomaticCOVID19cases.pdf>
11. The discharge of the contacts/cases from the facility will be in accordance with the discharge policy.

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\*A contact is a healthy person who has been (i) in close (within 1 meter), unprotected (without appropriate personal protective equipment) contact of a confirmed case of COVID-19, or his/her bodily secretions or (ii) exposed to contaminated environment and is therefore at a higher risk of developing disease. (Additional details available at: <https://ncdc.gov.in/showfile.php?lid=538>). Such persons need to be put under quarantine. Persons being evacuated from COVID-19 affected countries are required to be quarantined.

#Person who have been clinically assigned as a symptomatic but very mild case/ laboratory confirmed but pre-symptomatic case by the treating medical officer (Additional details available at: <https://www.mohfw.gov.in/pdf/GuidelinesforHomeisolationofverymildpresymptomaticCOVID19cases.pdf>) Such persons need to be isolated to break the chain of transmission.

**GOVERNMENT OF NAGALAND  
OFFICE OF THE CHIEF MEDICAL OFFICER  
KOHIMA: NAGALAND.**

No. CMOK-24/KIDSP/NCOV/20-21/

Dated Kohima the

May: 2020

**Standard Operating Procedures (SOP) FOR HOTEL QUARANTINE**

The Hotel management has been trained and they will be following the given guidelines.

1. In case of development of any ailments they will inform the DSO/IDSP,
2. All contact to the guests will be through the phone.
3. They will collect all the phone numbers and other details of the guests maintaining physical distance.
4. On successful completion of 14 days, the management will check out the guests and send them for another 14 days home Quarantine. Guests willing to go for 28 days quarantine will be allowed to do so, which is ideal. On completion of 14 days Institutional/Hotel Quarantine certificate will be issued on the day of departure.
5. In case of development of any positive case the patient will be shifted to COVID Hospital by the designated ambulance. This will be informed to Dr Rupert Peseyie, DPO (RCH/UIP) District Rapid Response Team.

Contact Number: 8575563906

6. The room vacated will be informed to the visiting Doctors for fumigation / Sanitization of the rooms and disposal of the linens and other items of the room. This will be informed to Dr. Ruyangulie, District Sanitization Team

Contact Number: 7085744774

7. The Hotel Management has to provide extra linens and toiletries so that the housekeeping staff will not enter the rooms. Guests can do the needful of changing Linens. If the management can provide Gowns, Gloves, Masks, Shower Cap .etc., then they can let the cleaners do their routine (Less than 10 minutes to do it).

8. All the waste generated will be either burnt at the premises in a Metal Drum or tie up with KMC for the needful. Sri Kove Meyase

Contact Number: 8414852071

9. Use of PPE by the staffs:-

Sl. No	Indicators	Mask	Gowns	Gloves	Shower Cap
1.	Help Desk/ Registration	Triple Layer	-	Yes	-
2.	Waiting area (2 metres distance)	Triple Layer	-	Yes	-
3.	Bell Boys (2 metres)	Yes	Yes	Yes	
4.	Sanitation Staffs	Yes	Yes	Yes	Yes
5.	Laundry	Yes	Yes	Yes	Yes
6.	Security Staffs	Yes	-	Yes	-
7.	Support/Administrative Personnels	Yes	-	Yes	-
8.	Power/T.V/ Plumber/ personnels	Yes	Yes	Yes	Yes

10. Returnees shall not be allowed to leave Nagaland for any reason until lock down is completely lifted.

11. Doctors on call will be:-

Sl.No	Name of Hotel	Doctors on call with Contact Number
1	Hotel Vivor	Dr. Bilva 1. 8731970773 2. 8259903523
2	Hotel De-Oriental Grand	
3	Hotel East Gate	
4	Hotel Japfu	

Sl.No	Name Hotel	Doctors on call with Contact Number
1	Hotel Lavisto	Dr. Kenei 1. 8486794590 2. 8259929765
2	Hotel Millennium	
3	Hotel Grandeur	
4	Hotel Holiday Oki	

12. Helpline Number:-1. 6009939896

2. 6009915778

Email: - CEGNAGALAND@ gmail.com.

**Important Information:**

- Above 60 Years, Children below 10 and Parents, Pregnant women to be Home Quarantined 28 Days
- All the returnees are to download visitors App:- **Aarogya Setu App/ ncovid-19 Nagaland Visitors App**
- All the returnees from 18<sup>th</sup> May 2020 are mandatory to undergo 14 days Facility Quarantine and 14 days Home Quarantine.

Sd/-

**(DR. VEZOKHOLU THEYO)**  
CHIEF MEDICAL OFFICER  
KOHIMA: NAGALAND.

Dated Kohima the 22<sup>nd</sup> May: 2020

No. CMOK-24/KIDSP/NCOV/20-21/ 4150

Copy to:-

1. The Deputy Commissioner /Chairman District Task Force Kohima, for information.
2. The Sr. SP Kohima, for information.
3. The Convener Kohima Hotel & Restaurant Union, for information.
4. The Kohima Municipal Council, for information and necessary action.
5. All concerned Hotels for information and necessary action.
6. The Concerned Doctors, for information and necessary action.
7. Office Copy.

  
**(DR. HOITO SEMA)**  
DY.CMO  
KOHIMA: NAGALAND



500(57)

22/05

**Annexure**

Sl. No.	Name of Hotel	Total No. of rooms	Category of rooms	Tariff		Total amount	Remarks
				Room	Food		
1	<b>Hotel Vivor</b> 8974066508 8415088927	29	Premium	Rs. 3800/- to Rs. 4500/- (double)	Varies on the menu offered at the hotel		High-End
			Deluxe	4300 (single) 5000 (double)			
			Deluxe suite	Rs 5700 (single) Rs 5700 (double)			
			Niathu Suite	Rs 9300/- (single & double)			
			Executive suite	Rs 6400/- (single) Rs 6400/- (double)			
			<b>12% GST to be charged for all category of rooms exclusively</b>				
2	<b>De Oriental Grand</b> 0370-2260057 8794729399	30	Grand Single	Rs 4000/-	Varies on the menu offered at the hotel		High-End
			Grand Double	Rs 4500/-			
			Grand Twin/Single	Rs 5000/-			
			Zen Suite	Rs 7499/-			
			Gentlemen Suite	Rs 7499/-			
			Grand Suite 1	Rs 9800/-			
			Grand Suite 2	Rs 9800/-			
			<b>Extra Bed Rs 700/-</b>				
<b>12% &amp; 18% GST to be charged for all category of rooms exclusively</b>							
3	<b>Hotel Lavisto</b> 0370-2290051 6909931832	10	Eco Room	Rs 1800/-	Varies on the menu offered at the hotel		Mid-Range
			Standard Room	Rs 3000/-			
			Deluxe Room	Rs 4000/-			
			Executive Room	Rs 4500/-			
			Jr Suite Room	Rs 5500/-			
			<b>No GST</b>				

*Any changes in the Room Tariff will be updated and notified during operation.*

59

24 beds

4	<b>The Eastgate Hotel</b> 0370-2292113 9077102341	14	Suite	Rs 4000/-	Varies on the menu offered at the hotel	Mid-Range
			Family	Rs 3700/-		
			Double Bed	Rs 2500/-		
			Single Bed	Rs 1500/-		
			12% GST to be charged for all category of rooms exclusively			
5	<b>Hotel Millenium</b> 0370-2240098 9862767767	16	Standard	Rs 1200/-	Varies on the menu offered at the hotel	Budget
			Deluxe	Rs 1800/-		
			Super Deluxe	Rs 2800/-		
			Suite	Rs 3500/-		
			No GST			
6	<b>Hotel Grandeur</b> 0370-2229698 7085037117	17	Single Bed	Rs 1400/-	Varies on the menu offered at the hotel	Budget
			Double Bed	Rs 1700/-		
			Deluxe Room	Rs 2900/-		
			Super Deluxe	Rs 3500/-		
			12% GST to be charged for all category of rooms exclusively			
7	<b>Hotel Holiday Oki</b> 8732038820 8837358892	16	Standard	Rs 1200/-	Varies on the menu offered at the hotel	Budget
			(All rooms are Double Bed)			
			No GST			

3) (room)

**KOHIMA HOTEL & RESTAURANT UNION  
KOHIMA : NAGALAND**

**List of paid hotels for quarantine in Kohima.**

Booking of paid hotels for 14 days quarantine will be done only once a person gets registered and scanned at Government Quarantine center K badze (KhriesanuomiaBadze) .For booking queries contact : 9856484156/8256914750.

Sl no.	<b>Category A</b> Tariff : Rs 4000 – Rs 5000	Sl no.	<b>Category B</b> Tariff : Rs 2000 – Rs 4000	Sl no.	<b>Category C</b> Tariff : Rs 1000 – Rs 2000
1.	<b>Hotel De Oriental, Kohima</b> Contact : 8794729399, 9856587204 Rooms : 16	1.	<b>Hotel Lavisto, Kohima</b> Contact : 6909931832 Rooms : 10	1.	<b>Hotel Millennium, Kohima</b> Contact : 9862767767 Rooms : 17
2.	<b>Hotel Vivor, Kohima</b> Contact : 7005464991, 8974066508 Rooms : 11 - 15	2.	<b>Hotel Central East gate, Kohima</b> Contact : 9089434838, 9077102341 Rooms : 10	2.	<b>Hotel Grandeur, Kohima</b> Contact : 7085037117 Rooms : 14
				3.	<b>Hotel Holiday Oki, Kohima</b> Contact : 7005124252 Rooms : 8
<b>Total rooms : 31</b>		<b>Total rooms : 20</b>		<b>Total rooms : 39</b>	

**Emergency contacts :**

District Rapid Response Team (Ambulance) : Dr Rupert Peseyie, Contact : 8575563906

District Sanitization Team : Dr. Ruyangulie , Contact : 7085744774

KMC (Sanitation) : Sri KoveMeyase, Contact : 8414852071



Management Team (KHRU)  
Convener  
**Khriezo Suokhrie**  
9856484156



Secretary (KHRU)  
**Pelevotuo Kuotsu Solo**  
8256914750